NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose Hearing	Section 433(e) / 433(f)	Name of the Parties M/s. / Mr. Nirupama T. Vs. Dreamz Infra India Pvt. Ltd.	
CP 270/16	TP 117/17				

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
6)	G.NANEENBABU 9538426199	Pet: Honer	Janery

Counsel for petitioner is present. He again requested time to comply the objections raised by the Registry.

Time granted till 21.08.2017.

MEMBER (J)

MEMBER (T)